

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/525/(IB)/2017  
NAME OF THE PETITIONER(S) : COROMANDAL ENGINEERING CO LTD  
NAME OF THE RESPONDENT(S) : PRASANTH PROPERTIES PVT LTD  
UNDER SECTION : 9 rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Karthik Raja  
Dominic S. David

Counsel for Res.



2. T. POORNAM  
R. SAHANA

Counsel for the  
Petitioner



**ORDER**

Counsel for both the parties present. Counsel for the Respondent submitted that he has not received the copy of the Petition along with documents relied upon by them. Counsel for the Petitioner is directed to supply the same today. Counsel for the Respondent is directed to file counter within 7 days. Post the matter for final arguments. Put up on **23.08.2017 at 10.30 A.M.**

(S. Vijayaraghavan)  
Member (Technical)  
PAM

(Ch. Md. Sharief Tariq)  
Member (Judicial)